

[English]

Exclusive Economic Zone

* 929 SHRI SOBHANADREESWARA RAO VADDE Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state

(a) the area of Exclusive Economic Zone falling along the coasts of Gujarat and maharashtra separately

(b) the steps taken by the Union Government for the exploitation of this zone in these states

(c) whether the Union Government have received any proposals from these States for the exploitation of marine resources in the zone during each of the last three years and

(d) if so the action taken by the Government on these proposals?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI) (a) The area of Exclusive Economic Zone falling along the coasts of Maharashtra and Gujarat are 1 31 680 and 2 14 060 sq Kms respectively

(b) A number of Centrally sponsored schemes for development and exploitation of fishery resources from the Exclusive Economic Zone viz reimbursement of Central Excise Duty on HSD motorisation of traditional craft construction of fishery harbors are major and minor ports etc are now being implemented Such schemes are in respect of all the Maritime states including Maharashtra and Gujarat In the deep sea fishing sector a number of chartered foreign fishing vessels and deep sea

fishing vessels under Joint Ventures/Test Fishing are operated by fishing companies for exploitation of deep sea fishery resources

(c) No Sir The Government has not received any proposal from these states for exploitation of marine fishery resources

(d) Does not arise

Brain Drain from C-DOT

* 930 SHRI MOHAN SINGH Will the Minister of COMMUNICATIONS be pleased to state

(a) the existing facilities and incentives provided to check the brain drain from C-Dot

(b) the number of officials who left C-Dot in 1992 as compared to 1991

(c) whether any critical review of the existing incentives/terms and conditions of service has been made to check the brain drain and

(d) if so the details thereof?

MINISTER OF STATE IN THE MINISTRY OF POWER COMMUNICATIONS (SHRI P V RANGAYYA NAIDU) (a) to (d) C-DOT is an autonomous organisation for design and development of Telecommunication equipment The staff of the C DOT have facilities such as leased accommodation leave encashment reimbursement of medical expenses conveyance allowance reimbursement of subscription for membership of professional bodies subsidised canteen facilities etc

The number of officials who have left C DOT in 1991 and 1992 are given below

Category	left in 1991	left in 1992
Engineers	100	100
Executives	04	05
Non Executives	15	24